

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

OA-942/98

New Delhi this the 6th day of January, 2000.

2A

Hon'ble Dr. A. Vedavalli, Member(J)

Shri Sohan Pal Singh,  
S/o Sh. Tota Ram,  
C/o Balbir Singh,  
Samholi Bagh,  
Gali No.11, Nand Nagari,  
Delhi-93. .... Applicant

(None for applicant even on second call)

versus

1. The Chief Engineer (North Zone),  
All India Radio & Doordarshan,  
Jamnagar House,  
Shahjahan Road,  
New Delhi-11.
2. The Secretary,  
Ministry of Information & Broadcasting,  
Shastry Bhawan,  
New Delhi.
3. The Director General(Doordarshan),  
Delhi Doordarshan Kendra,  
Parliament Street,  
New Delhi-1. .... Respondents

(through Sh. Rajeev Bansal, Advocate)

ORDER(ORAL)

Hon'ble Dr. A. Vedavalli, Member(J)

It is seen that no one was appearing for the applicant on several earlier occasions i.e. 30.11.99, 4.1.2000 & 5.1.2000. Even today none is present on his behalf. In the circumstances, it appears that the applicant is not interested in pursuing this case. The O.A. is, therefore, dismissed for default and non-prosecution.

A. Vedavalli

(Dr. A. Vedavalli)  
Member(J)

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